

Skill development centre in each constituency

1064. SHRI T. G. VENKATESH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that Government is planning to set up skill development centres across the country to encourage enthusiastic youth to become entrepreneurs, if so, the details thereof;

(b) whether it is also a fact that Government is planning to establish at least one Skill Development Centre in each of the Lok Sabha Parliamentary Constituency, if so, the details thereof; and

(c) the funds allocated for each constituency and the quantum of funds released so far?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Yes, Sir. The Government of India implements flagship scheme known as Pradhan Mantri Kaushal Kendra (PMKK) for the skill development and entrepreneurship in the country. Under PMKK, Government intends to establish visible aspirational model training centres in every district of the country. This model training centres would create benchmark institution for demonstrating aspirational values for competency based skill development and entrepreneurship training. In every district, one model skill development centre has been allocated for carrying out various skill training activities. Each district has been mapped to the respective parliamentary constituency. Under PMKK, 300 Parliamentary Constituencies across 367 districts have been covered which shall be set up by June, 2017 in two phases.

(c) Under PMKK, the centres are being promoted by private training providers with soft loan support from National Skill Development Corporation (NSDC). Under State engagement component of PMKVY (2016-20), 75% of the total financial target and corresponding physical targets shall be managed by the Ministry under Centrally Sponsored Centrally Managed (CSCM) and 25% of the financial and corresponding physical targets shall be allocated to the States under Centrally Sponsored State Managed (CSSM) for imparting skill training through PMKVY/PMKK centres.

Apprenticeship under NSDM

1065. SHRIMATI RANEE NARAH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the total number of youths provided training and apprenticeship under National Skill Development Mission (NSDM) till 31st October, 2016, State-wise; and

(b) the name of the States ranking-wise on the basis of their performance of National Skill Development Mission (NSDM) programmes?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) The Prime Minister has launched the National Skill Development Mission on 15th July, 2015. This Mission provides the overall framework for skill development schemes within the country. There are more than 40 schemes in 20 different Ministries which provide a variety of skill development training programmes. The multiple schemes under different Ministries have their own guidelines and there is no centralized record of all different programmes under different Ministries. The Mission aims to create convergence across sectors and States in terms of skill training activities. The Ministry is also currently running the Pradhan Mantri Kaushal Vikas Yojana (PMKVY). Under PMKVY a large number of youths are mobilized for taking up skill training [fresh training as well as Recognition of Prior Learning (RPL)] to become employable and earn their livelihood. Till 31.10.2016, under Fresh training the total number of candidates trained was 1801936. Similarly, under Recognition of Prior Learning (RPL) the total number of candidates trained was 180511. The State/UT-wise details are given in the Statement-I (*See below*).

Under the Craftsmen Training Scheme, 1101254 and 1010795 youths were provided training during the year 2015 and 2016 (upto 31.10.2016) respectively. The State/UT-wise details are given in the Statement-II (*See below*).

Under the Apprentices Act, 1961, 210783 and 213819 trade apprentices were trained during the year 2015 and 2016 (upto 31.10.2016) respectively. The State/UT-wise details are given in the Statement-III (*See below*).

(b) There are no ranking of States on the basis of their performance.

Statement-I

State/UT-wise details of the number of candidates provided training under PMKVY scheme

Sl. No.	States/UTs	Total Candidates Trained under Fresh Training	Total Candidates Trained under Recognition of Prior Learning Training
1	2	3	4
1.	Andaman and Nicobar Islands	194	0

1	2	3	4
2.	Andhra Pradesh	129226	6514
3.	Arunachal Pradesh	1017	0
4.	Assam	31154	2225
5.	Bihar	89166	2738
6.	Chandigarh	4851	181
7.	Chhattisgarh	36488	814
8.	Dadra and Nagar Haveli	258	0
9.	Daman and Diu	230	0
10.	Delhi	75171	30488
11.	Goa	499	0
12.	Gujarat	43324	675
13.	Haryana	81622	4999
14.	Himachal Pradesh	22738	153
15.	Jammu and Kashmir	17779	398
16.	Jharkhand	26518	1903
17.	Karnataka	73523	3390
18.	Kerala	14689	650
19.	Lakshadweep	0	0
20.	Madhya Pradesh	159216	9161
21.	Maharashtra	84455	24961
22.	Manipur	1328	275
23.	Meghalaya	1701	0
24.	Mizoram	1030	0
25.	Nagaland	1271	0
26.	Odisha	56822	4517
27.	Puducherry	7070	231
28.	Punjab	72531	12093
29.	Rajasthan	112871	20405
30.	Sikkim	886	0

1	2	3	4
31.	Tamil Nadu	151491	17643
32.	Telangana	98653	10819
33.	Tripura	14018	1122
34.	Uttar Pradesh	258419	12985
35.	Uttarakhand	13675	143
36.	West Bengal	118052	11028
TOTAL		1801936	180511

Statement-II

State/UT-wise details of the number of youth provided training under craftsmen training scheme

Sl. No.	State/UTs	Year-2015	Year-2016 (upto 31.10.2016)
1.	Andaman and Nicobar Islands	292	345
2.	Andhra Pradesh	53444	52757
3.	Arunachal Pradesh	411	486
4.	Assam	3054	904
5.	Bihar	82135	81039
6.	Chandigarh	1029	892
7.	Chhattisgarh	14941	12947
8.	Dadra and Nagar Haveli	112	113
9.	Daman and Diu	222	85
10.	Delhi	8083	8668
11.	Goa	1851	1990
12.	Gujarat	65297	52259
13.	Haryana	45878	36938
14.	Himachal Pradesh	17212	17764
15.	Jammu and Kashmir	2545	1238
16.	Jharkhand	28729	28251

Sl. No.	State/UTs	Year-2015	Year-2016 (upto 31.10.2016)
17.	Karnataka	70996	70480
18.	Kerala	28690	28405
19.	Lakshadweep	90	93
20.	Madhya Pradesh	61575	45157
21.	Maharashtra	108765	113427
22.	Manipur	94	79
23.	Meghalaya	479	484
24.	Mizoram	436	458
25.	Nagaland	75	169
26.	Odisha	49183	47835
27.	Puducherry	965	965
28.	Punjab	44143	33295
29.	Rajasthan	132555	111153
30.	Sikkim	219	282
31.	Tamil Nadu	40618	37868
32.	Telangana	34132	32584
33.	Tripura	1144	1590
34.	Uttar Pradesh	176343	171153
35.	Uttarakhand	10307	9117
36.	West Bengal	15210	9525
	TOTAL	11,01,254	10,10,795

Statement-III

State/UT-wise details of the number of trade apprentices trained under the Apprentices Act, 1961

Sl. No.	State/UT	Apprentices engaged	
		2015-16	2016-17 (up to 31.10.2016)
1	2	3	4
1.	Andaman and Nicobar Islands	22	12
2.	Andhra Pradesh	10977	3081

1	2	3	4
3.	Arunachal Pradesh	4	4
4.	Assam	606	568
5.	Bihar	916	534
6.	Chandigarh	40	60
7.	Chhattisgarh	1138	1314
8.	Dadra and Nagar Haveli	128	133
9.	Daman and Diu	82	130
10.	Delhi	612	865
11.	Goa	613	741
12.	Gujarat	26598	28653
13.	Haryana	7245	7852
14.	Himachal Pradesh	3036	2573
15.	Jammu and Kashmir	1181	900
16.	Jharkhand	4887	3618
17.	Karnataka	24448	25364
18.	Kerala	5925	6001
19.	Lakshadweep	0	0
20.	Madhya Pradesh	2823	4753
21.	Maharashtra	57778	60528
22.	Manipur	50	0
23.	Meghalaya	19	0
24.	Mizoram	0	0
25.	Nagaland	31	0
26.	Odisha	5011	8675
27.	Puducherry	569	373
28.	Punjab	5536	2774
29.	Rajasthan	5336	5387
30.	Sikkim	9	0
31.	Tamil Nadu	14098	8533
32.	Telangana	0	6506

1	2	3	4
33.	Tripura	34	2
34.	Uttar Pradesh	23652	30843
35.	Uttarakhand	2286	1974
36.	West Bengal	5093	1068
TOTAL		210783	213819

Modification of PMKVY as skill development component

1066. SHRI KAPIL SIBAL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that Pradhan Mantri Kaushal Vikas Yojana (PMKVY) has been modified as Skill Development Component, if so, the details thereof and the reasons for the modification in nomenclature and objectives of PMKVY;

(b) the details of skill areas which are covered under this scheme; and

(c) the details of target and achievements under PMKVY, since its commencement till date State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) Yes, Sir. Government has modified the guidelines of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for 4 years from 2016-2020 to make it more effective, transparent and beneficiary oriented. Modification of the scheme was done on the basis of plethora of suggestions received from various stakeholders and Inter-Ministerial consultations.

The modified PMKVY (2016-20) enables a large number of Indian youth to take up industry-relevant skill training for securing employment and a better livelihood under three key components namely; fresh training Recognition of Prior Learning (RPL) and special project. The objective of this Scheme is to encourage and promote Skill Development by aligning itself with the Common Norms in terms of ensuring standardization and consistency in the structure of skill training across India. The salient features of the scheme includes NSQF based quality assurance framework, market relevant training programmes, recognition of prior learning, curriculum alignment, national certification, employable skills, placements etc. This scheme promotes inclusivity with the objective to safeguard the skilling needs of differently abled persons as well as living in difficult geographical pockets.

In order to enhance transparency and build accountability, changes in the area of center validation, job roles, trainee handbooks, certificate, attendance and finance